



2026:AHC-LKO:17648-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 31336 of 2021

Sunil Kumar Tripathi And Anr.

.....Petitioner(s)

Versus

State Of U.P. Thru. Addl.Chief Secy.P.W.D. Lko. And Ors.

.....Respondent(s)

Counsel for Petitioner(s)	:	Surendra Kumar Mishra, Alok Kr. Misra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. This matter is being adjourned ever since its filing. Today again illness slip has been sent.
2. By means of this writ petition, the petitioners have prayed for issuance of a writ, order in the nature of Mandamus commanding to the concerned opposite parties that they consider the case of petitioners and stop the further construction of Kranti Upvan Park which is going on at nearby Mandey Nala at City Gonda upon the National Highway 330B.
3. Park has already been constructed. The request for adjournment is rejected.
4. Nothing survives for adjudication.
5. Accordingly, the Public Interest Litigation is **dismissed**.

March 10, 2026

Praveen

(Abdhesk Kumar Chaudhary,J.) (Rajan Roy,J.)